

**REPORT OF THE JOINT COMMITTEE IN THE MATTER OF ITEM NOS. 9 TO 17 IN
O.A. NO. 114-122/2020 IN COMPLIANCE TO THE HON'BLE NGT SOUTHERN BENCH
ORDER DATED 31.01.2022**



**Submitted
to
Hon'ble National Green Tribunal
Southern Bench, Chennai**

I Preamble

In the matter of OA Nos. 114-122/2020, in compliance to Hon'ble NGT vide Orders dated 22.07.2020 constituted the Joint Committee to inspect the area in question and submit a factual as well as action taken report, if there is any violation found. Accordingly, the Committee submitted the report to the Hon'ble NGT and the subsequently, un-authorized aqua ponds in the area are demolished in the area.

The Hon'ble NGT reviewed the case on 31.01.2022 and directed to file a report showing the details of the nature of yield obtained by the applicants before these shrimp culture units have been established in those agriculture lands and present yield; ascertain the nature of damage caused to the soil; details of the demolition done with survey numbers; ascertain compliance of the permitted and operating units & submit the status of the pending writ petitions in the Hon'ble High Court of Andhra Pradesh.

Further, Mr. B. Ravindra Reddy whose land is situated in Kota (V&M), Nellore District stating that on account of the activities committed by the shrimp culture units, damage has been caused to his property, and he is not able to do with cultivation. The Hon'ble NGT directed consider that aspect and to file a report.

II. Hon'ble NGT Order dated 31.01.2022:

Post submission of committee report, Hon'ble NGT vide order dated 31.01.2022 has directed as follows:

“

11. *In the meantime, we have also received a letter petition from Mr. B. Ravindra Reddy whose land is situated in Survey Nos.641/2, 643/1 & 645/2 Kota Village, Kota Mandal of Nellore District stating that on account of the activities committed by the shrimp culture units, damage has been caused to his property, and he is not able to do with cultivation. He was also produced certain photographs showing the nature of damage cause. The Joint Committee appointed by this Tribunal is directed to consider that aspect as well and to file a report in this regard.*
12. *The committee is also directed to file a detailed report showing the details of the nature of yield obtained by the applicants before these shrimp culture units have been established in those agriculture lands and what is the present yield that has been obtained by them or whether such pollution has prevented from doing the agricultural activity and if that be the case what is the amount of compensation that has to be imposed.*
13. *The above officials are directed to ascertain the nature of damage caused to the soil and what is the nature of remediation to be done for the purpose of restoring he contamination, if any, to be caused to the soil and who are responsible for the same depending upon the pro-*

rata contribution made by the alleged violators causing pollution to the neighbouring agriculture lands.

14. *The learned counsel appearing for Andhra Pradesh Pollution Control Board (APPCB) also wanted some time to submit their further details of the demolition done with survey numbers and also the report about the details furnished by the counsel appearing for the applicant regarding survey numbers where such illegal activities are still continuing after making further verifications. These things can also be considered by the Joint Committee while submitting their further report.*

The Andhra Pradesh Pollution Control Board (APPCB) as well as the Joint Committee are directed to ascertain as to whether those units who have obtained necessary permission, have committed any violations of the conditions imposed on account of which pollution has been caused. If that be the case what is the amount of compensation to be realised from them. These aspects were also not answered by the committee while submitting their either in the present report or in the earlier reports filed. So these aspects will also have to be considered by them while submitting their further report.

15. *The Andhra Pradesh Pollution Control Board (APPCB) is also directed to submit a report regarding the nature of Writ Petitions pending before the Hon'ble High Court of Andhra Pradesh against the demolition order passed and the present stage of the Writ Petition as well while submitting their further report to be filed as directed."*

In compliance to Hon'ble NGT order, the Board officials inspected the aqua ponds located at the Kota area and also the Chittamur area, where the illegal aqua ponds are demolished. Further the APPCB is continuing the monitoring the water quality in the water bodies in the Mallam tank area. The joint committee meeting held on 04.03.2022 and the committee inspected the Kota area on 09.03.2022 and Mallam areas on 08.03.2022.

III Status of claim of crop damage at Kota Village:

1. The joint committee examined the claim of Sri B. Ravindra Reddy, who is claiming the crop damage in Sy.No.641/2, 643/1 and 645/2 of Kota Village of Kota Mandal, SPSR Nellore. In this regard, it is submitted that there is no paddy crop raised in the said fields for the past 7 years and hence the question of damage caused to the said fields doesn't arise due to shrimp cultivation. The shrimp culture is also at a distance beyond 100m from the subjected land.
2. The Agriculture Department has conducted the soil tests at Sy. Nos. 641/2, 643/1 and 645/2

Survey No.	Extent (Acres)	pH	EC	OC	N	P	K	S

of Kota Village and details are as follows:

			Value & range	Value & range	Value & range	Value & range	Value & range	Value & range	Value & range
641/2	0.95	F	8.1 Moderately Alkaline	1.3 Normal	0.48 Low	113 Low	25 Medium	174 Medium	43 High
643/1	1.55	F	8.5 Highly Alkaline	1.5 Normal	0.53 Medium	63 Low	17 Medium	101 Low	25 High
645/2	0.84	F	8.3 Moderately Alkaline	1.8 Normal	0.42 Low	88 Low	27 High	134 Medium	53 High

The Joint Director of Agriculture, Nellore reported that the above Sy.Nos the pH value and the EC value are within the range and there is no harm to the paddy fields or for crop yields in the said Kota Village of Kota Mandal. The results of crop cutting experiments pertaining Kota village of Kota Mandal indicate that the paddy yield is good.

In view of the above, the question of damage to the agriculture field of Sri. B. Ravindra Reddy doesn't arise. Further it came to the light that the reason for not cultivating the subject land is because of the dispute between the complainant and also some others on the subjected land.

IV. Status of demolition of the illegal shrimp tanks:

The Fisheries Department has demolished all the unauthorized ponds which are not involved in court cases in Pittuvanipalli (V), Padarthivari Kandriga(v) &Ranganadhapuram(v) Chittamuru(M), SPSR Nellore District.

Status of demolition of illegal shrimp tanks in Pittuvanipalli Village.

S. No	Name of the Aquafarmers	Survey Numbers	Extent in Ha	Authorised/ Unauthorized	Demolished or Not Demolished
1	Konduru Baskar	3	0.95	Unauthorised	Demolished
2	Chintha Reddy Parandhama Reddy	3	0.79	Unauthorised	Demolished
3	Chintha reddy Kota reddy	4-1,2	1.58	Unauthorised	Demolished
4	Puchalapalli Sudarshanamma	5-1,2,3	1.74	Unauthorised	Demolished
5	Puchalapalli Sudarshanamma	6	0.13	Unauthorised	Demolished
6	Malli Seenaiiah	8-1,2	0.89	Unauthorised	Demolished
7	Malli Seenaiiah	9-P	1.80	Unauthorised	demolished No:14232/2021
8	Malli Seenaiiah	9- A,A3,B, C	3.22	Authorised	Demolished No:14232/2021

9	Pitti Hanumanthaiah	10	0.26	Unauthorised	Demolished
10	Devalayama Land	11	0.33	Unauthorised	Demolished
11	Malli Seenaiah	12	1.85	Authorised	Authorised
12	Manubolu Satheesh	14-3	1.32	Authorised	Authorised
13	Malli Seenaiah	14-1,2	1.75	Unauthorised	W.P.No.14646 /2021 demolished
14	Manubolu Sailaja	15	1.02	Authorised	Authorised
15	Manubolu Venkaiah	17-1,2	0.65	Authorised	Authorised
16	Kaluva	19	0.12	Unauthorised	Demolished
17	Manubolu Satheesh	20-1,3	1.32	Unauthorised	Demolished
18	Rangaiah	20-1A, 2B	1.29	Unauthorised	Demolished
19	Krishna reddy	21	1.47	Unauthorised	Demolished
20	Teruvayi Tirupalu	22- 1A,2,3	1.19	Unauthorised	Demolished
21	Rangaiah	23- 1,2,5,6,8, 9	2.03	Unauthorised	Demolished
22	P Chandraiah	24- 1,2,3,4,5, 6	1.77	Unauthorised	Demolished
23	T.Seenaiah	25	1.03	Unauthorised	Demolished
24	Manubolu Venkaiah	27- 1,2,3,4,5, 6,7,8,9	2.32	Authorised	Authorised
25	Manubolu Satheesh	28-2	0.92	Authorised	Authorised
26	Manubolu Satheesh	28-1	1.06	Authorised	Authorised
27	Muni Baskar	29- 1,2,4,5	0.95	Unauthorised	Demolished
28	Kalluru Prabakar	30-2A	1.52	Unauthorised	Demolished
29	P.Baskar	30-2B	0.36	Unauthorised	Demolished
30	Malli Seenaiah	31- 5A,5B,6 A,6B	0.74	Unauthorised	W.P.No.14646/20 21 demolished
31	T.Seenaiah	31-1,2,7	0.51	Authorised	Authorised
32	Kalluru Prabakar	32- 1,3,4,6,7	0.98	Unauthorised	Demolished
33	Kalluru Prabakar	32-5	0.23	Authorised	Authorised

34	Siva kumar reddy	33-1A,1B2	0.99	Unauthorised	Demolished
35	Nunjala Madhu	33-1C	0.98	Unauthorised	Demolished
36	Nunjala Madhu	34	0.16	Unauthorised	Demolished
37	Manubolu Satheesh	36-12,1D,1E	1.21	Unauthorised	Demolished
38	Teruvayi Tirupalu	36-1A	0.41	Unauthorised	Demolished
39	T.Seenaiah	37	0.32	Unauthorised	Demolished
40	T.Seenaiah	38-1,1A,2,3,3A,4,4A,	2.40	Unauthorised	Demolished
41	Sai Reddy	39-2,4A	0.45	Unauthorised	Demolished
42	T.Seenaiah	39-4,4B1	0.85	Unauthorised	Demolished
43	Sai Reddy	39-1	1.09	Authorised	Authorised
44	Manubolu Satheesh	40	0.06	Unauthorised	Demolished
45	Manubolu Satheesh	41	0.73	Unauthorised	W.P.No.14646/20 21 demolished
46	Jaya Balaiah	41	0.83	Unauthorised	W.P.No.14646/20 21 demolished
47	Nunjala Madhu	41	0.56	Unauthorised	W.P.No.14646/20 21 demolished
48	Manubolu Venkateswarlu	41	0.94	Unauthorised	W.P.No.14646/20 21 demolished
49	Chiranjeevi	41	0.68	Unauthorised	W.P.No.14646/20 21 demolished
50	Beedu (Kalava)	41	0.22	Unauthorised	W.P.No.14646/20 21 demolished
51	Teruvayi Chandraiah	41	0.57	Unauthorised	W.P.No.14646/20 21 demolished
52	Malli Seenaiah	13	0.66	Unauthorised	Demolished
53	Kalluru Sessa reddy	49-1,2	0.85	Unauthorised	Demolished
54	Parri Koteswaramma	50-2	0.43	Authorised	Authorised
55	Teruvayi Mani	50-2A	0.13	Unauthorised	W.P.No.14646/20 21 demolished
56	Teruvayi Chandraiah	50-2B, 1A,1B,1 C	0.19	Unauthorised	Demolished
57	Nunjala Madhu	50-1,11,5,9	0.12	Unauthorised	Demolished
58	kaluva	59	0.12	Unauthorised	Demolished
59	Teruvayi Tirupalu	60-1,10,10A, 4A,4C,7	1.21	Unauthorised	Demolished

60	Duvvuru Dayakar Reddy	61	0.75	Unauthorised	W.P.No.14646/20 21 demolished
61	Duvvuru Dayakar Reddy	62	0.08	Unauthorised	W.P.No.14646/20 21 demolished
62	Kalluru Prabakar reddy	63-2	0.40	Unauthorised	W.P.No.14646/20 21 demolished
63	Duvvuru Dayakar Reddy	63-2	0.74	Unauthorised	W.P.No.14646/20 21 demolished
64	Duvvuru Madhu Reddy	64	0.05	Unauthorised	Demolished
65	Duvvuru Madhu Reddy	65	1.43	Authorised	Authorised
66	Krishna reddy	66	1.09	Unauthorised	Demolished
67	Mallikarjun	66	0.346	Unauthorised	Demolished
68	Beedu	67	0.10	Unauthorised	Demolished
69	Parri Vijayakumar	68-1,1B,4	0.29	Unauthorised	Demolished
70	Parri Koteswaramma	68-2,3	0.56	Authorised	Authorised
71	Kapuluru Vara lakshmi	69-3	0.49	Authorised	Authorised
72	Parri Koteswaramma	69-1	0.28	Authorised	Authorised
73	Teruvayi Tirupalu	70- 1,3A,3B, 3D,3E,3F	0.85	Unauthorised	Demolished
74	Teruvayi Tirupalu	71-1,2	0.18	Unauthorised	Demolished
75	Pitti Chandramma	73	0.27	Unauthorised	Demolished
76	Beedu (No Culture)	75	0.30	Unauthorised	Demolished
77	Beedu (No Culture)	75	0.18	Unauthorised	Demolished
78	Kaluva	76	0.45	Unauthorised	Demolished
79	Parri Koteswaramma	78-1,2	0.26	Authorised	Authorised
80	Prabhakar Reddy	78	1.77	Unauthorised	Demolished
81	Parri Koteswaramma	79-3,4,5	0.75	Authorised	Authorised
82	Parri Ramanaiah	80- 7,8,9,10	1.07	Unauthorised	Demolished
83	Geetha reddy	94- 1,3,4,7,8	1.88	Unauthorised	Demolished
84	Kalluru Mallikarjun	95- 3,4,5A,6	0.67	Unauthorised	Demolished
85	Geetha reddy	105-5	0.17	Unauthorised	Demolished

86	Allipudi Babu	100	0.06	Unauthorised	Demolished
87	Allipudi Babu	101	0.69	Unauthorised	Demolished
88	Allipudi Babu	103-1,2A	0.47	Unauthorised	Demolished
89	Geetha reddy	104-1B,2A	0.38	Unauthorised	Demolished
90	Geetha reddy	112,112-2	1.13	Unauthorised	Demolished W.P.No.16999 of 2021
91	Teruvayi Bujamma	1-1	1.01	Unauthorised	Demolished
92	Nunjala Sumathi	1-1A	0.40	Unauthorised	Demolished
93	Malli Guravaiah	1-3	0.50	Unauthorised	Demolished
94	Beedu (No Culture)	1	0.45	Unauthorised	Demolished
95	Pakam Chengaiah	1-1	0.61	Unauthorised	Demolished
96	Venkatasubbaiah	1-1	0.40	Unauthorised	Demolished
97	Pandi Kotaiah	1-1	0.40	Unauthorised	Demolished
98	Putta Subramanyam	1-1	0.40	Unauthorised	Demolished
99	Kalluru Sesa reddy	45-1	0.40	Unauthorised	Demolished

Status of demolition of illegal shrimp tanks in Padarthivari Kandriga Village:

S. No	Name of the Aquafarmers	Survey Numbers	Extent in Ha	Authorised/ Unauthorised	Demolished or Not Demolished
1	Konduru Krishna reddy	3,4	1.64	Unauthorised	Demolished
2	Konduru Krishna reddy	5-2	0.40	Unauthorised	Demolished
3	Konduru Krishna reddy	5-3	0.61	Unauthorised	Demolished
4	Konduru Krishna reddy	5-1A	0.71	Unauthorised	Demolished
5	Beedu (No Culture)	6	0.97	Unauthorised	Demolished
6	Beedu (No Culture)	8	1.21	Unauthorised	Demolished
7	Beedu (No Culture)	10	2.08	Unauthorised	Demolished

8	Mohan kumar	11-1A,,11-2	0.71	Unauthorised	Demolished
9	Mohan kumar	12-3,4,5	0.68	Authorised	Authorised
10	Mohan kumar	13-3,2,5,1A	0.94	Unauthorised	WP No: 3342/2020 pending at HHC AP
11	Mohan kumar	13-2,3	0.15	Authorised	Authorised
12	Mohan kumar	15-4D, 15-6	2.53	Authorised	Authorised
13	Parwath Reddy Venkataramana Reddy	16-2A,16-2B	0.70	Unauthorised	WP No: 14554/2021 demolished
14	Valipi Seenaiah	17-2C,2B	0.85	Authorised	Authorised
15	Valipi Seenaiah	18-2B1	0.99	Unauthorised	WP No: 3342/2020 pending at HHC AP
16	Valipi Seenaiah	18-2A,2A2	0.25	Authorised	Authorised
17	Valipi Seenaiah	19	0.94	Unauthorised	WP No: 3342/2020 pending at HHC AP
18	Valipi Seenaiah	20-1,2	1.19	Authorised	Authorised
19	Valipi Seenaiah	21-5,6	0.75	Authorised	Authorised
20	Valipi Seenaiah	21	0.93	Unauthorised	WP No: 14554/2021 demolished
21	Valipi Seenaiah	22-1,2,3,4,5	1.13	Unauthorised	WP No: 14554/2021 demolished
22	Valipi Seenaiah	23-2	0.72	Authorised	Authorised
23	Parwath Reddy Venkatakrishna Reddy	23-2	0.61	Authorised	Authorised
24	Valipi Seenaiah	23-1	1.12	Authorised	Authorised
25	Valipi Seenaiah	24	0.36	Unauthorised	Demolished
26	Valipi Seenaiah	25	0.08	Unauthorised	Demolished

27	Valipi Seenaiah	27-P1,P2	1.01	Authorised	Authorised
28	Valipi Seenaiah	27- 1,3,4,5, 6,8,9,2	3.35	Unauthorised	WP No: 13368/2021 demolished

Status of demolition of illegal shrimp tanks in Ranganadhapuram Village:

S. No	Name of the Aquafarmers	Survey Numbers	Extent in Ha	Authorised/ Unauthorised	Demolished or Not Demolished
1	Marri Siva Reddy	78-1,2	4.35	Unauthorised	Demolished
2	Marri Siva Reddy	79-B	0.49	Unauthorised	Demolished
3	Marri Siva Reddy	81-3,4	1.21	Unauthorised	Demolished
4	Marri Siva Reddy	79-1,2	0.78	Unauthorised	Demolished
5	Nalajam Manjula	79	0.43	Unauthorised	Demolished
6	Nalajam Syamala	79	0.30	Unauthorised	Demolished
7	Poluru Bujamma	79	0.40	Unauthorised	Demolished
8	Pulasa Kotaiah	100	3.79	Unauthorised	Demolished
9	Pulasa Kotaiah	80	1.42	Unauthorised	Demolished
10	Ramanaiah	91	4.10	Unauthorised	Demolished
11	Ramanaiah	97	1.56	Unauthorised	Demolished
12	Sivalanki Sudhakar	97	8.10	Unauthorised	Demolished
13	Balaji	90	1.56	Unauthorised	WP No: 13615/2021 demolished
14	Balaji	92	0.49	Unauthorised	WP No: 13615/2021 demolished
15	Gudur Subba rao	92	2.39	Unauthorised	WP No: 13615/2021 demolished
16	Gudur Subba rao	89-2,3,4	3.11	Unauthorised	WP No: 13615/2021 demolished
17	Gopala Krishna	89-1	0.40	Unauthorised	Demolished
18	Gopala Krishna	82-1,2	1.52	Unauthorised	Demolished
19	Gudur Subba rao	88	3.66	Unauthorised	WP No: 13615/2021 demolished

20	Purnamalli Venkatasubbaiah	87	1.99	Unauthorised	Demolished
21	Beedu	93	0.34	Unauthorised	Demolished
22	Seshu Reddy	111	0.95	Unauthorised	Demolished
23	Seshu Reddy	107-1,2	2.31	Unauthorised	Demolished
24	Seshu Reddy	108	0.28	Unauthorised	Demolished
25	Valipi Seenaiah	10,10-2	0.66	Unauthorised	Demolished
26	Valipi Seenaiah	9-2,3	1.01	Unauthorised	Demolished
27	Valipi Seenaiah	11-1,2,3	1.40	Unauthorised	Demolished
28	Valipi Seenaiah	12	1.04	Unauthorised	Demolished
29	Valipi Seenaiah	7	0.53	Unauthorised	Demolished
30	Valipi Seenaiah	6-1,3,7	0.18	Unauthorised	Demolished
31	Bala Krishna Reddy	84	0.40	Unauthorised	Demolished
32	M.Ravana Reddy	84	0.76	Unauthorised	Demolished
33	Maram Reddy Chiranjeevi reddy	84-1	3.64	Authorised	WP No: 13652/2021 and 14983/2021
34	Maram Reddy Kasthur reddy	84-1A	1.82	Authorised	WP No: 13652/2021 and 14983/2021
35	Kami reddy Chandra Reddy	84-1A, 1P-2, 2-2	1.82	Authorised	WP No: 13652/2021 and 14983/2021
36	Purnamalli Venkatasubbaiah	85	2.57	Unauthorised	WP No: 13615/2021 demolished
37	Bala Krishna Reddy	83-1,2,4	1.72	Unauthorised	Demolished
38	Purnamalli Venkatasubbaiah	86	3.38	Unauthorised	WP No: 13615/2021 demolished
39	Maram Reddy Chiranjeevi reddy	85	3.17	Authorised	WP No: 15162/2021 Pending at HHC
40	Valipi Seenaiah	1-1	1.11	Unauthorised	Demolished

The Hon'ble NGT directed the APPCB & the Joint Committee to ascertain as to whether those units who have obtained necessary permission, have committed any violations of the conditions imposed on account of which pollution has been caused. In this regard it is to submit that no such case has been noticed and therefore the question of compensation to be realised may not arise.

V. Status of the Writ Petitions pending before the Hon'ble High Court of Andhra Pradesh filed against demolition of the illegal shrimp tanks:

The Hon'ble NGT directed the APPCB to submit a report regarding the nature of Writ Petitions pending before the Hon'ble High Court of Andhra Pradesh against the demolition order passed and the present stage of the Writ Petition. In this regard, it is to submit that the Fisheries Department has issued the demolition Orders & some of the aqua farmers have approached the Hon'ble High Court of Andhra Pradesh. The status of the writ petitions obtained from the Fisheries Department is submitted below:

S.No	WP No	Name of petitioner	No of Petitioners	Sy Nos	Extent in Hect	Name of the Village	Present status
1	3342 Of 2020	Kanuru Ramanaiiah S/o Alluraiah Chimalapudi Vi & Vakadu Mandal & (6) others	07	13/5,13/1 A,19,A27 /7,29/2,1 8/2/B2,27 /5,27/8,2 7/6,19,27 /9	5.628	Padharthi vari Kandriga	Pending at HHC AP
2	13368 of 2021	Smt Kanuru Santhi W/o sudhakar Cheemalapudi Village Vakadu Mandal & (6) others	07	19,A27/7, 29/2,18/2 /B2,27/5, 27/8,27- 6,13- 5,13- 1A,19,27/ 9	4.528	Padharthi vari Kandriga	demolished
3	13615 of 2021	Darsi Venkata subbaRao S/o Tirupathayya Bazar Street Mallam Chittamur Mandal & (3) others	04	92,88,89- 2,89- 3,85,86,8 7,90,92,8 5	8.912	Ranganat hapuram	demolished
4	13652 of 2021	Kami Reddy Kasturi Reddy S/o Jayarmi Reddy Thimmareddi Vagu Pellakur Mandal & (2) others	03	84- 1A, 84- !A, 1P-2, 2- 2, 84-1	6.188	Ranganat hapuram	Additional Explanation submitted within stipulated time as per Court orders and considered their request
5	14232 of 2021	Theegal Suresh Babu S/o Krishnaiah Sangam vari Street Kota Mandal	01	1, 3-P, 9-A, 9-A3, 9- B. 9-C	5.76	Pittavani palli	demolished
6	14554 of 2021	Parvatha reddy Venkataramana Reddy S/o Narayana Reddy Mallam Vi & chittamur (M) & (6) others	07	16- 2A,16- 2B,23- 2,17- 2A,21- 4,15- 4A,21- 1,15- 4C,21- 3,15- 6,22-	6.44	Padharthi vari Kandriga	demolished

				3,22-2,21-2			
7	14646 of 2021	Malli Sreenivasulu S/o Kondaiah Venkannapalem Kota Mandal & (9) others	10	9-P,8-1,2,14-1, 14-2,31-5A,5B, 6A,6B,13,3,78,35-1,2,3, 41, 41,61,62, 63-2,50-2A	14.30	Pittavani palli	demolished
8	14983 of 2021	Maram Reddy Chiranjeevi Reddy S/o Narayana Reddy Agraharapeta Naidupeta Mandal & (2) others	03	84-1, 84-1A1P-2,2-2,29/	3.64	Ranganat hapuram	Additional Explanation submitted within stipulated time as per Court orders and considered their request
9	15162 of 2021	Penumalli Venkata Subbaiah S/o Subrahmanyam Vallipuram Mallam Chittamur Mandal & (2) others	03	85, 86 87, 92,88,89-2,89-3,90,92	7.94	Ranganat hapuram	Pending at HHC AP
10	16999 of 2021	Petti Praveen Kumar S/o Ramachandraiah, Pittuvanipalli (V), Chittamur (M)	01	112/2, 84/8, 98/12, 98/8	2.23	Pittuvani palli	demolished
11	CC.No. 1869 of 2021 in W.P No. 14232,	Theegal Suresh Babu S/o Krishnaiah Sangam vari Street Kota Mandal	01	1, 3-P, 9-A, 9-A3, 9-B. 9-C	5.76	Pittuvani palli	Petitioner filed contempt case against respondents for demolition.
		TOTAL	46		65.566		

VI. Status of water quality:

APPCB collected the water samples from the waterbodies in the area including Mallam tank. The values indicate that there is an improvement in the water quality. Extract of the analysis results is submitted below:

Water sample collected from Royyala Vagu near Tagetamma temple

	27.05.2021	25.06.2021	31.08.2021	14.09.2021	29.10.2021	16.12.2021	01.01.2022
pH	7.0	6.9	8.1	8.0	7.1	7.4	7.5
EC	15120	23100	27700	5710	2990	880	801
TSS	36	12	12	10	10	24	24
TDS	9007	14322	17452	3655	1945	602	540

Water sample collected from Palamadugu vagu, Pittuvanipalli (V)

	27.05.2021	25.06.2021	31.08.2021	14.09.2021	29.10.2021	16.12.2021	01.01.2022
pH	7.1	6.8	8.3	7.3	7.3	7.2	7.3
EC	19800	21630	21190	6240	1175	1320	1205
TSS	20	10	10	12	12	20	38
TDS	11880	13194	13350	3994	760	790	816

Water sample collected from Mallam tank at GD - Nidigurthy road, Thunadilu

	27.05.2021	25.06.2021	31.08.2021	14.09.2021	29.10.2021	16.12.2021	01.01.2022
pH	--	7.2	8.3	7.9	7.4	7.2	7.6
EC	--	8470	9470	850	1258	764	740
TSS	--	18	16	8	10	16	29
TDS	--	5336	5967	536	792	450	496

Water sample collected from Mallam tank near Nagurkomma temple, Jalagarthipalem

	27.05.2021	25.06.2021	31.08.2021	14.09.2021	29.10.2021	16.12.2021	01.01.2022
pH	--	7.3	8.3	8.4	7.3	7.2	7.6
EC	--	8850	6920	981	119	523	554
TSS	--	16	14	10	10	28	16
TDS	--	5487	4498	618	716	310	334

Water sample collected from Etigattu Kaluva, Pedavarthivari Kandriga (V)

	27.05.2021	25.06.2021	31.08.2021	14.09.2021	29.10.2021	16.12.2021	01.01.2022
pH	7.5	7.7	8.2	8.2	7.7	8.1	7.8
EC	15630	19980	11560	1742	1076	790	887
TSS	24	16	10	12	16	42	42
TDS	9378	12587	7398	1098	688	490	608

Water sample collected from Puli Kaluva, near Pittuvanipalli

	27.05.2021	25.06.2021	31.08.2021	14.09.2021	29.10.2021	16.12.2021	01.01.2022
pH	7.5	7.4	8.3	8.3	7.4	7.1	7.7
EC	7150	8840	8170	1796	21840	810	886
TSS	22	18	16	16	12	40	48
TDS	4647	5569	5148	119	14196	520	602

Water sample collected from Puli Kaluva, Muttumbakam.

	27.05.2021	25.06.2021	31.08.2021	14.09.2021	29.10.2021	16.12.2021	01.01.2022
pH	--	7.0	8.2	8.3	7.9	7.1	7.8
EC	--	7970	7150	1428	1702	645	657
TSS	--	12	8	12	14	24	37
TDS	--	4861	4570	915	1459	398	448

Note: All values are expressed in mg/lit except pH

VII. Status of paddy yield in Pittuvanipalli (V), Padarthivari Kandriga(v) & Ranganadhapuram(v), Chittamuru(M), SPSR Nellore District.

Agriculture department has conducted soil tests in Pittuvanipalli, Padarthivari Kandriga and Ranganadhapuram villages of Chittamuru Mandal and the results indicate that the pH value as well

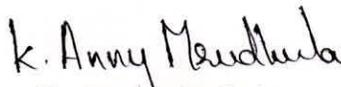
as EC value are within the range. Hence there will be no loss to the fields in the said areas of Chittamur Mandal and also there is no yield loss to the paddy fields in the said villages. The analysis values are submitted below:

SURVEY NO	EXTENT	HCL REACTION	PH		EC		ORGANIC CARBON		NITROGEN		PHOSPHORUS		POTASSIUM		SULPHUR	
			VALUE	RANGE	VALUE	RANGE	VALUE	RANGE	VALUE	RANGE	VALUE	RANGE	VALUE	RANGE	VALUE	RANGE
88-1	0.64	F	7.7	SLIGHTLY ALKALINE	0.4	NORMAL	0.35	Low	615	High	11	Low	281	Medium	127	HIGH
70-3F	0.34	F	8.1	MODERATELY ALKALINE	0.6	NORMAL	0.02	Low	263	Low	36	High	161	Medium	516	HIGH
107-3	0.16	F	8	MODERATELY ALKALINE	0.6	NORMAL	0.38	Low	188	Low	53	High	214	Medium	546	HIGH
105-2	0.32	F	8.1	MODERATELY ALKALINE	0.5	NORMAL	0.26	Low	163	Low	25	Medium	168	Medium	516	HIGH
112	1.00	F	8.1	MODERATELY ALKALINE	0.5	NORMAL	0.35	Low	50	Low	44	High	221	Medium	559	HIGH
7-1B	0.87	F	8.3	MODERATELY ALKALINE	0.6	NORMAL	0.87	High	113	Low	44	High	127	Medium	475	HIGH
44571	0.31	F	6.9	NEUTRAL	1	NORMAL	1.08	High	201	Low	53	High	275	Medium	559	HIGH
10-Apr	0.89	F	6.8	NEUTRAL	0.8	NORMAL	1.35	High	138	Low	32	High	141	Medium	559	HIGH
15-46	0.8	F	7	NEUTRAL	0.8	NORMAL	0.73	Medium	213	Low	78	High	221	Medium	559	HIGH
9-1B	2.98	F	7.2	NEUTRAL	1	NORMAL	1.25	High	50	Low	61	High	147	Medium	140	HIGH
103-1	2.68	F	7.8	SLIGHTLY ALKALINE	0.5	NORMAL	0.9	High	50	Low	44	High	214	Medium	183	HIGH
43-1c	0.34	F	6.4	ACIDIC	0.6	NORMAL	1.14	High	188	Low	97	High	147	Medium	437	HIGH
41	0.74	F	7.2	NEUTRAL	0.6	NORMAL	1.51	High	113	Low	57	High	201	Medium	74	HIGH
6-4	0.42	F	7.6	SLIGHTLY ALKALINE	0.5	NORMAL	1.16	High	63	Low	13	Medium	174	Medium	371	HIGH
48-1c	0.34	F	7.7	SLIGHTLY ALKALINE	0.4	NORMAL	1.34	High	125	Low	65	High	201	Medium	516	HIGH

In view of the above results, it clearly indicates that the agricultural fields are fit for cultivation of the paddy & there is no reduction of yield of paddy in the subjected areas.


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